GOVERNMENT OF INDIA
MINISTRY OF MINORITY AFFAIRS

RAJYA SABHA
UNSTARRED QUESTION No. 928
TO BE ANSWERED ON 19.09.2020

CONSTRUCTION OF HAJ HOUSE

928 # SMT. PHULO DEVI NETAM:

Will the Minister of MINORITY AFFAIRS be pleased to state:

(a) whether it is a fact that the proposal for construction of Haj House has been sent by Chhattisgarh Haj Committee to Central Haj Committee;

(b) whether it is also a fact that no decision has been taken on the said proposal even after several months, if so, the details thereof along with the reasons therefor; and

(c) the details of the action taken on the proposals of Haj Committees of other States, apart from Chhattisgarh Haj Committee ?

ANSWER

MINISTER OF MINORITY AFFAIRS
(SHRI MUKHTAR ABBAS NAQVI)

(a) and (b) Yes, Sir. A proposal for financial assistance to Chhattisgarh State Haj Committee for construction of Haj House at Raipur was received from Haj Committee of India (HCoI), which has been approved by the Ministry.

(c) Haj Committee of India is a statutory body which examines the proposals, received from Haj Committees of various States for construction of Haj Houses. If the proposal is found as per norms, the same is sent by HCoI to the Ministy for approval. There is no proposal pending in the Ministry.

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